

श्री रमेश पोखरियाल 'निशंक': श्रीमन्, जो ऐसे बच्चे हैं, जो बहुत दूर रहते हैं, जहां स्कूल नहीं हैं, उनके लिए हम लोगों ने यातायात की व्यवस्था की है। ऐसे 6,87,356 बच्चों के लिए 252 करोड़ रुपये लगाकर केवल यातायात के लिए हमने प्रावधान रखा है। उनकी वर्दी से ले करके भोजन तक, सब फ्री है। हमारा वह अभियान लगातार जारी है।

Convictions by CBI

*144. SHRI TIRUCHI SIVA: Will the PRIME MINISTER be pleased to state:

- (a) the number of convictions by CBI during the last three years, year-wise;
- (b) the details of convictions made; and
- (c) the steps being taken by Government to increase the conviction rate?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) and (b) During the last three years *i.e.* from 01.01.2016 to 31.05.2019, total 1899 CBI cases under trial resulted into conviction. Year-wise break-up of cases resulted in convictions is as under:-

Year	No. of cases resulted in convictions
2016	621
2017	557
2018	544
2019 (upto 31.05.2019)	179

(c) In CBI, the investigations are meticulously supervised to ensure adequate evidence resulting in better conviction rate. This is achieved by regularly monitoring and supervising the trial cases.

SHRI TIRUCHI SIVA: Sir, because of the time constraint, I would not get to put my second supplementary. Now, I would like to know the status of the case investigated by the CBI in the Tuticorin shooting case in which 13 people were killed.